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SLP(Crl.)No. 5035 OF 2003  
OUT-TODAY  
ITEM No.16

Court No. 3

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 5035/2003

(From the judgement and order dated 11/11/2003 in CRLMP 2005/03 in Cr.  
O.P. No.3066/2003 dated 3.02.2003 of The HIGH COURT OF MADRAS)

RAJ KUMAR JAIN & ANR.

Petitioner (s)

VERSUS

KUNDAN JAIN & ANR.

Respondent (s)

(With Appln(s). for ex-Parte stay )

Date : 05/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Sanjay Parikh, Adv.  
Ms. Anitha Shenoy, Adv.  
Mr. Bishwajyoti Pathak, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice.

Stay in the meantime.

(PAWAN KUMAR)  
COURT MASTER

(PREM PRAKASH)  
COURT MASTER